

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 645 OF 2018 in
APPEAL NO. 138 OF 2018**

Dated: 12th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Barmer Lignite Mining Company Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s)

:

Mr. R.K. Mehta
Ms. Himanshi Andley for R-1
Mr. P.N. Bhandari for Discoms

ORDER

**IA NO. 645 OF 2018
(Appln. for interim relief)**

We have heard learned counsel for the parties.

Order is Reserved.

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson